

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

LD

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/196/2017
NAME OF THE TRANSFEROR : V. SREEKUMAR
NAME OF THE TRANSFEREE CO. : VIDYA PRACHARANAM PVT LTD
SECTION : 119 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Prityadarshini
Abhinav Parthasarathy
Keerthi K
Akhil Jain
For T. R. Bhaskar

counsel for
Respondent

R. Abhinav

2. PHILIP MATTHEW Counsel for the Petitioner

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the petitioner can approach the respondents by sending a letter for inspecting the Minutes Book. Counsel for respondent also prayed time for filing counter. Time is extended at request. Put up on 21.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)